

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No. 531/252/ND/2018

Guru Nanak Fabrics Pvt. Ltd. ...Appellant
v
Registrar of Companies, New Delhi. ...Respondent

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 04.05.2018

For the Appellant : None

ORDER

None appears on second call. For further consideration on
18th May, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**